NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose For consideration	Section	Name of the Parties M/s. / Mr.	
CP(IB) No. 40/BB/ 2018	-			Mr. B S Infotech Vs M/s Parikalp Enterprises Business Solutions Pvt Ltd	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
0	K. GAVRAV	Pelitioner	ddw-
	Kumpe	(PCS)	

PCS for operational creditor is present. Objections are not filed on behalf of corporate debtor. No representation for corporate debtor.

Time is extended finally to 05.03.2018.

MEMBER (T)

MEMBER (J)